## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 913

(To be answered on the 4<sup>th</sup> December 2025)

## FLIGHTS FROM CHITRAKOOT AIRPORT

## 913. SMT KRISHNA DEVI SHIVSHANKAR PATEL

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be pleased to state:-

- (a) whether the air services at Chitrakoot Airport have been discontinued and no regular air services are currently available and if so, the reasons therefor; (b) whether the Government has conducted any inquiry or review in this regard and if so, the details thereof;
- (c) whether the Government is in discussion with any airline operator to resume commercial flight services at Chitrakoot Airport and if so, the details thereof;
- (d) whether the Government proposes to re-include Chitrakoot Airport under the Ude Desh ka Aam Naagrik (UDAN) scheme or provide special incentives for resumption of services and if so, the details thereof; and
- (e) the plan for upgrading runway, terminal building, night-landing or safety facilities at the airport for resumption of flight operations and the likely timeline for completion of such works?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d): Chitrakoot Airport was identified and developed under the UDAN scheme with RCS flight operations between Chitrakoot and Lucknow commencing on 12th March 2024, by Flybig Airlines. However, the service was discontinued from December 2024 due to various operational challenges such as poor visibility conditions, daytime closure of Lucknow Airport for runway re-carpeting work, aircraft availability etc.

Flybig has novated its RCS rights and obligations to Skyhop Aviation Pvt. Ltd. for continued operation of RCS routes connecting Chitrakoot. Skyhop is currently fulfilling regulatory and operational requirements, including obtaining an Air Operator Certificate and acquiring aircraft. RCS flights are expected to commence once these prerequisites are met.

(e) : Under the UDAN Scheme, airports are developed with minimal essential infrastructure, and Chitrakoot Airport has already been developed as a 2Bcategory airport. The airport belongs to the State Government of Uttar Pradesh. Therefore, further development falls under the State Government's purview. Modernisation and capacity enhancement of airports is an ongoing process undertaken by airport operators based on land availability, viability and traffic demand.

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